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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH::NEW DELHI

...  
OA. 2417 of 1993

Dated New Delhi, this the 20th day of May, 1994

Hon'ble Shri J. P. Sharma, Member (J)  
Hon'ble Shri B. K. Singh, Member (A)

Inspector Shri Chand No. D-I/36  
S/o Shri Bhairon Singh Yadav  
R/o A-6/ Old Police Lines  
Delhi (presently posted in  
Security Unit of Delhi Police  
New Delhi).

... Applicant

By Advocate: None present

VERSUS

1. The Commissioner of Police, Delhi  
Police Headquarters, M.S.O. Building  
NEW DELHI-110002

2. The Addl. Commissioner of Police  
C.I.D./SB, DELHI  
MSO Building  
NEW DELHI-110002

... Respondents

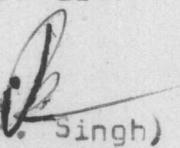
By Advocate: Ms. Maninder Kaur

ORDER(Oral)

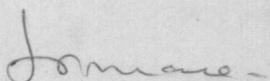
Shri J. P. Sharma, M(J)

The respondents have filed the copy of the order passed by the Appellate Authority on 18.5.94 whereby the appeal preferred by the applicant has been rejected. The applicant has not assailed the order passed in the appeal.

2. Since the applicant was not present on 19.5.94 and he is also not present to-day to press this application and he has also not assailed the order of the appeal, the application, is therefore dismissed in default.

  
(B. K. Singh)  
Member (A)

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(J. P. Sharma)  
Member (J)